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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/313/IB/2018  
IN  
MA/90/IB/2018  
IN  
PETITION NUMBER : CP/540/IB/2017  
NAME OF THE PETITIONER(S) : RAMACHANDRA SRIKANTH (RP)  
NAME OF THE RESPONDENT(S) : ORCHID PHARMA LTD & 1  
UNDER SECTION : 43(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

(18)

**MA/313/IB/2018 IN MA/90/IB/2018 IN CP/540/IB/2017**

**ORDER**

Counsel for RP present. This application is filed by the Applicant (Kotak Mahindra Bank) for impleading themselves in MA/90/IB/2018. No objection reported by the Respondent.

In view of the above, **MA/313/IB/2018** is allowed.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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